

Madhubani district of Bihar vis-a-vis demand for the last three years is as under:

Year	Average Monthly Demand (MTs)	Average Monthly Supply (MTs)
1995-96	65	74
1996-97	73	83
1997-98	81	83
1998-99 (April.98-Jan.99)	100	105

(b) Presently, there is no shortage of packed LPG in the State of Bihar and the supply of packed LPG is as per demand as reported by the Public Sector Oil Companies.

(c) Does not arise, in view of (b) above.

(d) The LPG demand of existing consumers enrolled with PSU Oil Companies in Madhubani district of Bihar is being met by and large in full. However, whenever LPG backlog develops due to law and order problems, floods or any disruption in availability due to emergency shutdowns at any of the production sources etc., Oil Companies take immediate measures to meet the demand in the affected markets through maximising LPG imports and by operation of LPG bottling plants during extended hours and on Sundays and holidays to clear the LPG backlog.

Law for fulfilling the promises made in Manifestoes

2931. SHRIMATI KAILASHO DEVI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether any proposal is under consideration of the Government to enact a law to make a political party answerable and responsible to fulfil the promises made by that party to the people in its manifesto;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI) : (a) No, Sir.

(b) Does not arise.

(c) Any law, if enacted in this regard, will be impracticable as its implementation may be very difficult to the extent of impossible.

[English]

Polio Patients

2932. SHRI D.S. AHIRE :
SHRI MADHAV RAO PATIL :
SHRI K. KRISHNAMOORTHY :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the estimated total number of children suffering from polio in the country :

(b) the details thereof till date, State-wise;

(c) the extent to which the polio immunization programme has been successful in combating the disease;

(d) the funds provided during the last three years till date to combat the disease, State-wise and year-wise;

(e) whether the Government propose to undertake any other immunization drive;

(f) if so, the details thereof; and

(g) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) and (b) 3556 cases of polio were reported during 1998. State-wise details are given in the enclosed Statement-I.

(c) The number of reported cases of polio has declined from 28257 in 1987 to 3556 in 1998, a decline of 87.4 per cent.

(d) Statement-II is enclosed.

(e) to (g) In addition to the two rounds of pulse polio immunisation held annually during December and January since 1995-96; it is proposed to carry out three additional rounds during 1999-2000. The additional rounds will cover all children under the age of 5 years in the whole States of Uttar Pradesh, Madhya Pradesh, Bihar and Rajasthan since a large number of cases have been reported from these States. In other States the immunisation of children will be undertaken for a population of 100,000 surrounding each case of polio reported in 1998.

Statement-I

Reported Number of Polio Cases

Sl.No.	State/UTs	1998*
1	2	3
1.	Andhra Pradesh	169
2.	Arunachal Pradesh	2
3.	Assam	9
4.	Bihar	302
5.	Goa	6
6.	Gujarat	255
7.	Haryana	124
8.	Himachal Pradesh	7
9.	Jammu & Kashmir	2
10.	Karnataka	146
11.	Kerala	14